NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

: St Marys Hotels Pvt Ltd + 5 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Athiban Vijoy (Joh) Pushpa Mehon EEKUMAR.G.

Counsel for Petitioner

RESPONDENTS 1 to 5 PETITIONER

RESPONDENTS I TOS

IN THE COM. PETITION

ORDER

Counsel for petitioner present. Counsel Mr.G.Sreekumar appeared on behalf of R1 to R5 and submitted that the respondents have moved an application before the Hon'ble NCLT, Principal Bench, New Delhi, praying therein for transfer of this case from NCLT, Division Bench, Chennai to some other Bench. further been submitted that due to some unavoidable circumstances, the application could not have been taken up for hearing by the Principal Bench. Therefore, he prays three weeks' time in order to obtain the appropriate order from the Principal Bench. At request, three weeks' time is granted. Put up on

20.12.2016 at 10.30 A.M.

(Ch Mohd Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)